

High land prices in Delhi

2065. SHRI AMARPROSAD CHAKRABORTY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government's attention has been drawn to a news item which appeared in the Statesman, of the 5th August, 1982, under the caption. "High land prices due to DDA's auction policy; and

(b) what is Government's reaction in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) Yes, Sir.

(b) There has been a noticeable increase in the prices of land in Delhi on account of various factors such as the general inflationary trend, the increasing population in Delhi and the gap between demand and availability of land. The Delhi Development Authority has reported that there is at present a declining trend in land prices. A number of schemes have been implemented or are under implementation including the Rohini Project and Cooperative Group Housing by the D.D.A. to increase the availability of plots/flats so that prices of urban land are contained. The Delhi Development Authority have also reported that an overwhelming majority of their plots are sold at subsidized/predetermined rates and only a few are auctioned.

Navigational channel to Haldia and Calcutta Ports

2066. SHRI AMARPROSAD CHAKRABORTY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the details of the scheme including the cost involved for improvement of drafts of navigational channel to Haldia and Calcutta ports; and

(b) by when the scheme is proposed to be fully implemented?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI):

(a) The details of the Comprehensive scheme, sanctioned at an estimated cost of Rs. 40.50 crores (including foreign exchange component of Rs. 7.50 crores) for improvement of draughts in the navigational channel leading to the ports at Calcutta and Haldia, are as follows:—

(i) Two guide-walls at the Northern and Southern ends of the Nayachara Island at a cost of Rs. 4.82 crores and Rs. 10.18 crores respectively;

(ii) Bank protection works at Gangra on the Western Bank opposite Nayachara Island, costing Rs. 1.15 crores;

(iii) Capital dredging (2.7 m. cu. m.) over the controlling Balari bar to cut a channel at a cost of Rs. 11.05 crores; and

(iv) Shore disposal terminal at Nayachara for external dumping of dredged material, at a cost of Rs. 5.74 crores.

It is also proposed to acquire a tug and some navigational aids and instrumentation for collection of data for monitoring in the Estuary, at a cost of Rs. 7.56 crores.

(b) The scheme is scheduled to be completed by 1986-87.

Additional funds to Karnataka for drought relief

2067. SHRI B. IBRAHIM: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government of Karnataka have used the Central Government for additional funds under drought relief; and

(b) if so, what are the details thereof?